### GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

### LOK SABHA UNSTARRED QUESTION NO.1282 TO BE ANSWERED ON 03.03.2016

#### **Drinking Water and Sanitation Projects**

†1282. DR. SWAMI SAKSHIJI MAHARAJ:

SHRI NISHIKANT DUBEY:
SHRI SHAILESH KUMAR:
KUMARI SHOBHAKARANDLAJE:
SHRI RAHUL KASWAN:
SHRI RAM TAHAL CHOUDHARY:
SHRI LAXMAN GILUWA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the habitations without drinking water and sanitation facilities in the country, State/UT-wise;
- (b) the targets set and achievements made in providing drinking water and sanitation facilities and the funds released and utilised thereunder during each of the last three years and the current year, State/UT-wise;
- (c) the number of projects/proposals relating to drinking water and sanitation submitted by various States/UTs and the status of their approval and pendency indicating the reasons thereof along with funds allocated and time by which these projects/proposals are likely to be approved, State/UT-wise;
- (d) whether the Government has conducted any review of the measures adopted so far for implementation of the safe drinking water supply and sanitation schemes and if so, the details and the outcome thereof; and
- (e) whether the implementation/performance of the drinking water and sanitation schemes has not been satisfactory in some States including Jharkhand and if so, the details thereof and the corrective measures taken by the Government in this regard?

# ANSWER MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

(a) Under National Rural Drinking Water Programme (NRDWP), as per information provided by State Governments / UTs on the online monitoring portal of this Ministry i.e. Integrated Management Information System (IMIS), as on 29.02.2016, there are 17,13,303 rural habitations in the country, out of which 13,07,119 habitations are fully covered with the provision of 40 litres per capita per day (lpcd) availability of drinking water, 3,45,748 rural habitations are partially covered i.e. where availability is less than 40 lpcd and 60,436 rural habitations are quality affected i.e. where drinking water is contaminated with chemical contaminants. State / UT-wise details are at Annexure-I.

The Swachh Bharat Mission (Gramin) [SBM(G)] has been launched with effect from 2.10.2014 to accelerate rural sanitation coverage. The programme is being implemented taking district as a unit. State/UT-wise, number of households without toilets as per the information uploaded by States on the online Management Information System (IMIS) of the Ministry is at Annexure-II.

(b) Under NRDWP, the details of targets set and achievements made in providing drinking water and the funds released and utilized thereunder during each of the last three years and current year are at Annexure-III & IV.

Since sanitation programmes are demand driven, State / UT-wise targets are not set. However, State / UT-wise number of Individual household latrines constructed during each of the last three years and the current year is at Annexure-V. State/UT-wise, Central share released and utilised under during each of the last three years and the current year is at Annexure-VI.

(c) Under National Rural Drinking Water Programme (NRDWP), drinking water schemes / projects prepared by the States do not come to the Central Government for approval. States have State Level Scheme Sanctioning Committee (SLSSC) which approves the rural drinking water supply projects to be taken up in the State. Generally, drinking water projects like Hand Pump / Bore well are completed within a year and multi-village piped water schemes take time between 3 to 5 years. States are advised to complete these projects in time during review meetings / annual action plan meetings / video conferences by the Ministry. As per information provided by States / UTs on IMIS, the details of the schemes taken up during the current financial year i.e. 2015-16 are Annexure-VII.

Under SBM(G), the programmatic projects are sanctioned district-wise. Currently, 643 district sanitation projects have been sanctioned. No project is pending for approval. The State / UT wise details are at Annexure-VIII.

(d) & (e) As rural drinking water supply is a State subject, the State Governments are vested with powers to select, plan, approve and implement drinking water supply schemes. Ministry of Drinking Water & Sanitation through National Rural Drinking Water Programme (NRDWP) supplements the efforts of States to provide drinking water to rural population by providing technical & financial assistance. Under the centrally sponsored NRDWP, States have been advised to adopt piped water supply schemes from surface water bodies with preference to cover arsenic & fluoride affected habitations and in all habitations falling under the Sansad Adarsh Gram Yojana (SAGY). The States have also been advised to adopt short term measures like installation of community water treatment plants in all remaining arsenic and fluoride affected habitations so that 8-10 lpcd of safe water is available for drinking and cooking purposes quickly.

Under SBM(G), Ministry of Drinking Water and Sanitation regularly reviews the performance of States / UTs through review meetings, field visits and video conferencing. Against the expected outcome of 50 lakh for individual latrines for the year 2014-15, 58,54,987 latrines were constructed, which is an achievement of 117% of the target. During 2015-16, 97.73 lakh toilets have already been constructed as on 29.02.2016. Since the launch of SBM (G) on 2<sup>nd</sup> October, 2014, 147.22 lakh toilets have already been constructed as on 29.02.2016. The percentage Sanitation Coverage of States

- / UTs and improvement in coverage since the launch of SBM (G) is at Annexure-IX. The following measures/initiatives have been taken to expedite performance:-
- The focus on capacity building has been increased, since there is a need to improve skills, especially those pertaining to community processes and triggering for collective behaviour change. The Government of India has also undertaken direct training of Collectors and more than 230 district Collectors from across India have been trained so far.
- In order to expand these skills and train the key stakeholders, State level workshops involving all the key stakeholders such as Collectors, CEO, Zilla Panchayats, Chairmen Zilla Panchayats etc. are being held in different States.
- The Centre-State coordination has been increased through increased visits to States, coordination meetings and reviews. This is important since sanitation is a State subject, and States/districts are the actual implementing units of the programme.
- Realising the different socio-economic-cultural milieu in different States, the Swachh Bharat Mission has provided complete flexibility in implementation to the States.
- There is also a renewed focus on IEC and a 360 degree media campaign is being envisaged to further boost it. The social media twitter (@swachbharat), Facebook (Swachh Bharat Mission) and HIKE/WhatsApp (there is a national Swachh Bharat Whatsapp group with all States and key districts/other stakeholders as members, and WhatsApp groups for most States) is being extensively used for sharing innovative ideas and cross learning.
- A National Rapid Action and Learning Unit (RALU) has been constituted to institutionalize learning from the field and provide quick feedback and similar RALUs are also being constituted at the State level.
- The technology aspect is also being focussed and an expert committee under Dr.
  R.A.Mashelkar has been constituted to examine new innovations; and quarterly
  exhibitions are organised to spread these technologies amongst the States and other
  stakeholders. The States are free to choose any technology that guarantees safe disposal
  of excreta.

The States are regularly provided guidance pertaining to effective implementation of programme, especially pertaining to focus on behaviour change and involvement of community in the programme.

					Annexure-
Anne: S.No.	xure referred to in part (a) State	of Lok SabhaUnsta  Total No of Habitations	No of Fully Covered Habitations	No of Partially Covered Habitations	No of Quality Affected Habitations
		Total	Total	Total	Total
1	ANDMAN and NICOBAR	400	324	76	C
2	ANDHRA PRADESH	48206	30083	17562	561
3	ARUNACHAL PRADESH	7730	2643	5012	75
4	ASSAM	89910	51251	29939	8720
5	BIHAR	110140	65357	42677	2106
6	CHANDIGARH	18	0	18	C
7	CHHATTISGARH	73848	69367	2956	1525
X	DADRA & NAGAR HAVELI	70	0	70	C
	DAMAN & DIU	21	0	21	0
	GOA	347	345	2	0
11	GUJARAT	34846	34833	4	9
12	HARYANA	7958	7609	336	13
13	HIMACHAL PRADESH	53604	41590	12014	0
	JAMMU AND KASHMIR	15798	8658	7136	4
	JHARKHAND	119667	116284	3350	33
16	KARNATAKA	59945	33953	24618	1374
	KERALA	11883	2640	8549	694
	LAKSHADWEEP	9	0	9	0
	MADHYA PRADESH	127552	126934	205	413
	MAHARASHTRA	100639	90532	9590	517
	MANIPUR	2870	2163	707	0
	MEGHALAYA	10487	1497	8959	31
	MIZORAM	760	322	438	C
24	NAGALAND	1530	583	884	63
	ODISHA	157158	99696	52981	4481
	PUDUCHERRY	266	151	115	C
	PUNJAB	15395	11344	2218	1833
	RAJASTHAN	121683	68238	31612	21833
	SIKKIM	2084	687	1397	C
	TAMIL NADU	100018	90502	9165	351
31	TELANGANA	24802	14548	9052	1202
32	TRIPURA	8723	4039	474	4210
33	UTTAR PRADESH	260801	259296	1123	382
34	UTTARAKHAND	39309	21732	17554	23
35	WEST BENGAL	104826	49918	44925	9983
	Total	1713303	1307119	345748	60436

## Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1282 due for reply on 03-03-2015

### State/UT-wise households without toilets as on 29-2-2016

1 2	A & N ILANDS	21104
/.	ANDHRA PRADESH	4363743
3	ARUNACHAL PRADESH	65594
4	ASSAM	2634710
5	BIHAR	16290215
6	CHHATTISGARH	2327243
7	GOA	44587
8	GUJARAT	2359624
9	HARYANA	435074
10	HIMACHAL PRADESH	79988
11	JAMMU & KASHMIR	1134326
12	JHARKHAND	3297063
13	KARNATAKA	3784273
14	KERALA	191782
15	MADHYA PRADESH	7082644
16	MAHARASHTRA	4859321
17	MANIPUR	105382
18	MEGHALAYA	94937
19	MIZORAM	21743
20	NAGALAND	95801
21	ODISHA	6901579
22	PUDUCHERRY	45403
23	PUNJAB	731380
24	RAJASTHAN	5484570
25	SIKKIM	56
26	TAMIL NADU	3949511
27	TELANGANA	2851311
28	TRIPURA	230106
29	UTTAR PRADESH	16724424
30	UTTARAKHAND	317236
31	WEST BENGAL	4026913
	Total	90551643

Annexure -III

Annexure referred to in part (b) of LokSabhaUnstarred Q. No. 1282 to be answered on 03.03.2016. Targets set and achievements made under drinking water schemes (in terms of no. of habitations)

	and achievements made under drinking water schemes (in terms of no. of habitations)								
Sr.		201	2-13	201	3-14	20	14-15	2015-16 (As on 21.02.2016)	
No.	State/UTs	Target	Coverage	Target	Coverage	Target	Coverage	Target	Coverage
1	Andhra Pradesh	5477	5699	5772	6378	2763	2819	2543	1901
2	Bihar	15015	10960	14100	12787	13354	12236	9255	6393
3	Chhattisgarh	12641	9111	10700	11832	10900	12173	3772	1928
4	Goa	0	0	0	0	0	0	0	0
5	Gujarat	1150	1856	2125	4085	2292	2509	1249	727
6	Haryana	955	895	861	702	534	523	498	263
7	Himachal	2532	2650	2505	2587	2509	2560	2074	1511
8	Jammu &	1279	1153	963	901	804	642	373	127
9	Jharkhand	16583	17335	9468	12546	16532	9185	3645	1341
10	Karnataka	10403	13284	15475	17522	10381	15398	11375	16501
11	Kerala	696	668	839	356	985	221	448	243
					13858		12378	10443	9165
12	Madhya Pradesh	17074	17483	13120		12446			
13	Maharashtra	5940	4637	5066	4064	4200	3747	1609	1088
14	Odisha	12209	19484	11812	18447	19538	20521	6953	12003
15	Punjab	1473	617	1545	1227	726	570	648	132
16	Rajasthan	9137	3943	4835	4244	5848	3513	1911	1310
17	Tamilnadu	7000	7203	6000	5742	5017	8622	1494	1066
18	Telangana	-	ı	1	ı	2085	2143	2106	1580
19	Uttar Pradesh	24000	23727	24612	22666	6429	10461	5668	1002
20	Uttarakhand	1085	983	1083	988	1056	976	479	467
21	West Bengal	4152	4236	3221	3347	6297	5891	5584	5277
22	Arunachal	292	358	304	369	248	214	262	103
23	Assam	7230	7110	7174	6552	9908	6399	4374	818
24	Manipur	250	197	249	260	200	224	200	65
25	Meghalaya	628	510	755	549	411	285	220	124
26	Mizoram	57	5	46	57	81	51	10	4
27	Nagaland	175	178	85	155	120	190	0	33
28	Sikkim	280	101	200	87	200	128	45	39
29	Tripura	1052	1323	1115	1120	1382	1538	1385	656
	Andaman and								
30	Nicobar	0	0	0	0	10	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0
32	Dadra Nagar Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	30	0	0	0	0	0	0	0
	Total	158795	155706	144030	153428	137256	136117	78623	65867

	Annexure-IV									
	Annexure referred									
	Details of fund	s released an	d utilized	during last	three and	current yea	ars (Rs. in			
								2015-16 as on		
		2012	-13	2013	3-14	2014	-15	28.2.2016		
S.No.	State	Release	Exp.	Rel.	Exp.	Rel.	Exp.	Rel.	Exp.	
5.110.	Andaman and		_							
1	Nicobar	0.78	0	0.09	0.64	0.81	0.43	0.16	0.00	
2	Andhra Pradesh	485.14	672.82	631.52	662.4	377.78	427.08	149.17	136.02	
3	Arunachal Pradesh	223.22	220.65	237.32	230.97	109.83	119.5	54.82	47.27	
4	Assam	659.21	594.02	514.98	635.18	545.87	586.88	204.00	114.85	
5	Bihar	224.3	293.09	338.95	307.43	340.48	381.9	175.74	276.87	
6	Chandigarh	0	0	0	0	0	0	0.00	0.00	
7	Chattisgarh	148.64	162.85	135.2	172.38	150.74	165.22	59.61	41.33	
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0.00	0.00	
9	Daman & Diu	0	0	0	0	0	0	0.00	0.00	
10	Goa	0.03	0	0	2.22	0	0	1.66	0.00	
11	Gujarat	717.47	797.93	515.07	627.95	405.58	491.44	179.69	203.05	
12	Haryana	313.41	275.54	229.52	301.15	277.98	228.82	94.52	87.01	
13	Himachal Pradesh	129.9	124.06	130.81	153.33	120.89	120.18	55.14	52.79	
14	Jammu And Kashmir	474.5	488.09	414.82	499.79	474.41	458.03	190.31	153.90	
15	Jharkhand	243.43	204.87	243.29	277.96	175.18	206.88	72.20	87.23	
16	Karnataka	869.24	874.78	897.29	928.81	563.91	622.37	209.55	189.13	
17	Kerala	249.04	193.62	212.04	265.1	124.1	131.86	48.05	53.68	
18	Lakshadweep	0	0	0	0	0	0	0.00	0.00	
19	Madhya Pradesh	539.56	430.27	474.95	483.98	440.18	399.94	171.71	258.21	
20	Maharashtra	846.48	612.61	690.27	657.46	748.23	901.96	326.18	433.21	
21	Manipur	66.21	55.54	55.3	57.17	88.54	92.25	27.92	34.05	
22	Meghalaya	97.61	101.44	103.4	114.81	69.5	81.02	26.68	24.53	
23	Mizoram	47.92	33.88	44.89	33.37	34.5	39.81	13.02	14.58	
24	Nagaland	110.2	108.56	61.07	52.38	101.44	86.45	34.53	27.32	
25	Odisha	210.58	249.39	317.07	288.08	230.67	257.29	88.31	115.13	
26	Puducherry	0.88	0	0.06	0	0	0	0.00	0.00	
27	Punjab	144.27	121.22	147.95	159.05	97.38	90.23	27.33	35.83	
28	Rajasthan	1411.36	1417.01	1332.49	1572.96	1304.64	1386.79	384.60	375.53	
29	Sikkim	32.36	38.89	26.56	71.25	31.7	32.03	10.40	6.94	
30	Tamil Nadu	570.17	625	387.11	527.57	382.46	432.39	135.38	103.15	
31	Telangana					212.24	189.25	85.31	87.84	
32	Tripura	100.59	99.36	89.93	94.19	68.31	64.81	27.50	29.40	
33	Uttar Pradesh	980.06	600.77	794.93	858.5	1036.3	1146.18	384.65	432.36	
34	Uttarakhand	74.28	147.99	87.61	138.59	111.48	152.94	60.06	82.99	
35	West Bengal	502.36	536.43	485.83	757.11	431.09	480.72	199.76	258.34	
	Total	10473.2	10080.68	9600.32	10931.78	9056.22	9774.65	3497.96	3762.54	

## State/UT-wise Individual household latrines(IHHLs) constructed during last three years and current year as on 29-2-2016

S.N.	State/UT	2012-13	2013-14	2014-15	2015-16
					(Up to 29-2-2016)
1	A & N ILANDS				
2	ANDHRA PRADESH	195102	138721	213867	264356
3	ARUNACHAL PRADESH	5760	14433	12902	10002
4	ASSAM	273240	160602	148237	416828
5	BIHAR	796699	161646	165457	198993
6	CHHATTISGARH	52045	67457	39128	242113
7	D & N HAVELI	0	0	0	
8	GOA	0	0	0	28637
9	GUJARAT	171977	155268	335762	470393
10	HARYANA	62949	116426	107765	102674
11	HIMACHAL PRADESH	5183	9170	54265	57011
12	JAMMU & KASHMIR	71900	70884	8496	52566
13	JHARKHAND	48500	76818	98512	225141
14	KARNATAKA	296429	505697	791687	417613
15	KERALA	5674	39601	34101	11269
16	MADHYA PRADESH	558189	515583	521739	914473
17	MAHARASHTRA	189306	559042	500897	596458
18	MANIPUR	43917	35442	27860	41062
19	MEGHALAYA	14406	29012	42002	30734
20	MIZORAM	4967	4524	534	3266
21	NAGALAND	22149	20102	0	16041
22	ODISHA	118318	33759	130925	913101
23	PUDUCHERRY	0	0	0	0
24	PUNJAB	57421	3912	9887	47192
25	RAJASTHAN	252800	266197	653306	1963164
26	SIKKIM	0	3443	3562	3707
27	TAMIL NADU	324216	313402	378162	624500
28	TELANGANA	189177	180682	130725	169719
29	TRIPURA	7035	6077	24869	43800
30	UTTAR PRADESH	134873	789092	515427	569388
31	UTTARAKHAND	97815	91084	57833	43618
32	WEST BENGAL	559115	608218	847080	1295618
	Total	4559162	4976294	5854987	9773437

State/UT	2012	2-13	2013	3-14	2014	-15	2015-16		
							(Upto 14-12-2015)		
	Released	Utilised	Released	Utilised	Released	Utilise	Released	Utilise	
						d		d	
A & N ILANDS	0.00	0.00	0.00	0.00	0.00	0.00	1.00	0.00	
ANDHRA PRADESH	98.37	37.49	145.24	116.92	116.10	93.96	168.37	215.30	
ARUNACHAL			5.19	12.55					
PRADESH	9.87	2.11			14.61	14.37	12.20	13.13	
ASSAM	119.43	94.59	41.81	67.05	185.78	121.24	187.67	430.74	
BIHAR	478.15	220.13	0.00	115.75	0.00	104.59	182.14	159.65	
CHHATTISGARH	57.32	16.78	0.00	32.78	28.12	17.72	83.78	180.50	
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
GOA	0.00	0.00	0.00	0.00	0.00	0.00	1.05	0.00	
GUJARAT	39.49	34.98	52.64	50.57	156.07	157.46	134.52	354.21	
HARYANA	0.00	7.67	131.18	35.62	5.93	61.52	29.53	54.16	
HIMACHAL PRADESH	16.67	16.59	30.50	22.62	130.17	30.57	4.37	55.12	
JAMMU & KASHMIR	35.11	36.41	39.57	32.94	103.08	4.66	4.05	53.15	
JHARKHAND	41.93	18.87	0.00	40.22	23.05	75.73	16.95	192.78	
KARNATAKA	159.51	69.64	65.95	158.41	312.54	441.03	335.45	350.74	
KERALA	0.00	9.52	43.01	25.11	33.97	21.97	8.50	14.76	
MADHYA PRADESH	257.80	179.50	660.39	312.06	0.00	224.13	220.28	726.64	
MAHARASHTRA	124.09	62.81	36.46	109.68	236.11	258.18	280.83	435.42	
MANIPUR	35.09	17.14	0.00	10.83	9.18	20.23	8.19	46.55	
MEGHALAYA	25.40	12.89	103.04	46.35	0.00	38.13	22.47	38.79	
MIZORAM	4.97	2.03	8.06	3.96	0.00	2.62	3.32	4.18	
NAGALAND	23.03	3.89	0.00	17.81	20.87	1.33	10.83	19.32	
ODISHA	0.00	33.09	0.00	18.52	65.84	107.41	317.10	821.11	
PUDUCHERRY	0.00	0.00	0.00	0.00	2.00	0.00	0.00	0.00	
PUNJAB	0.00	3.88	0.00	2.87	0.00	8.15	23.90	37.63	
RAJASTHAN			0.00	71.62				1157.7	
	137.71	83.03			271.57	312.39	429.38	6	
SIKKIM	1.59	0.00	8.25	4.83	3.89	5.19	1.93	5.47	
TAMIL NADU	128.12	86.95	311.92	212.66	205.12	138.09	34.91	355.83	
TELANGANA	51.86	53.08	0.00	137.47	105.62	46.55	128.39	105.15	
TRIPURA	4.30	3.41	14.01	4.90	50.65	16.91	15.39	41.07	
UTTAR PRADESH	256.85	201.44	376.32	250.96	237.99	257.43	462.69	463.59	
UTTARAKHAND	25.42	13.54	5.28	17.31	40.52	43.80	40.82	48.56	
WEST BENGAL	306.38	199.75	111.47	180.92	371.52	469.16	575.53	816.89	
	2438.47	1521.21	2190.28	2113.26	2730.30	3094.53	3745.55	7198.21	

							Annexure-VII
Annexure referre		* *		rred Q.No. 1282			
	f Schemes t	aken up in 2			(Rs. in Crores)		
Name of the State/UT	On- going	New	Ach	HabsTaken Up	Total Cost	Propo. Exp in 2015-2016	Actual Expenditure as on 28.02.2016
ANDAMAN and NICOBAR	0	0	0	0	0.00	0.00	0.00
ANDHRA PRADESH	496	7	443	2973	1236.63	349.16	196.60
ARUNACHAL PRADESH	242	179	24	450	182.24	135.64	31.74
ASSAM	2410	4719	2134	14007	1329.52	745.41	40.09
BIHAR	215	2230	1767	13637	2068.51	506.35	404.12
CHANDIGARH	0	0	0	0	0.00	0.00	0.00
CHATTISGARH	6876	15412	7037	21416	716.08	300.71	42.23
DADRA & NAGAR HAVELI	0	0	0	0	0.00	0.00	0.00
DAMAN & DIU	0	0	0	0	0.00	0.00	0.00
GOA	0	0	0	0	0.00	0.00	0.00
GUJARAT	2274	1449	1498	4953	3268.08	752.56	126.24
HARYANA	808	758	747	1981	1435.30	413.87	123.03
HIMACHAL PRADESH	300	225	185	5884	692.56	210.64	48.85
JAMMU AND KASHMIR	2201	2070	2152	11003	3975.21	415.63	230.00
JHARKHAND	432	9273	17	6153	453.52	200.39	34.42
KARNATAKA	42168	38820	34932	41824	15777.84	811.30	1226.31
KERALA	85	0	34	1599	1099.71	62.75	125.02
LAKSHADWEEP	0	0	0	0	0.00	0.00	0.00
MADHYA PRADESH	2687	20407	14149	21082	1224.82	500.74	200.38
MAHARASHTRA	3577	2157	1082	6894	3420.02	751.59	401.01
MANIPUR	382	20	229	722	83.86	25.76	13.92
MEGHALAYA	1810	1	422	2281	1028.69	227.05	37.22
MIZORAM	27	5	3	36	41.04	23.81	9.07
NAGALAND	38	552	33	515	129.58	106.10	23.73
ODISHA	4355	27212	13063	28427	1045.99	444.90	112.54
PUDUCHERRY	0	0	0	0	0.00	0.00	0.00
PUNJAB	163	440	154	714	489.01	212.59	30.94
RAJASTHAN	466	404	367	19347	34749.26	2728.80	365.30
SIKKIM	77	0	74	78	16.96	15.14	1.14
TAMIL NADU	3082	1	2977	13471	2445.72	221.67	222.12
TELANGANA	345	0	303	2489	1492.54	237.63	169.84
TRIPURA	636	613	388	2117	253.70	85.91	15.94
UTTAR PRADESH	70	1500	518	23665	8479.53	3920.32	770.59
UTTARAKHAND	542	115	352	2397	577.56	95.91	56.93
WEST BENGAL	843	18	485	19054	8203.42	1098.82	364.25
Total	77607	128587	85569	269169	95916.90	15601.15	5423.57

## Statement referred in part (c) of the reply to LokSabha Un-starred Question No.1282 due for reply on 03-03-2015

### State/UT-wise, total district projects received and sanctioned

S.N.	State/UT Name	Total district project sanctioned
1	A & N ILANDS	3
2	ANDHRA PRADESH	13
3	ARUNACHAL PRADESH	16
4	ASSAM	27
5	BIHAR	38
6	CHHATTISGARH	27
7	D & N HAVELI	1
8	GOA	2
9	GUJARAT	26
10	HARYANA	21
11	HIMACHAL PRADESH	12
12	JAMMU & KASHMIR	22
13	JHARKHAND	24
14	KARNATAKA	30
15	KERALA	14
16	MADHYA PRADESH	51
17	MAHARASHTRA	34
18	MANIPUR	9
19	MEGHALAYA	7
20	MIZORAM	8
21	NAGALAND	11
22	ODISHA	30
23	PUDUCHERRY	2
24	PUNJAB	22
25	RAJASTHAN	33
26	SIKKIM	4
27	TAMIL NADU	31
28	TELANGANA	9
29	TRIPURA	8
30	UTTAR PRADESH	75
31	UTTARAKHAND	13
32	WEST BENGAL	20
	GRAND TOTAL	643

## Statement referred in part (e) of the reply to Lok Sabha Un-starred Question No.1282 due for reply on 03-03-2015

## $State/UT\text{-wise, Sanitation Coverage and improvement in coverage since the launch of \\ SBM(G)$

S.N.	State/UT Name	%Coverage as on 29.2.2016	Improvement over 2nd Oct2014
1	A & N ILANDS	53.77	0.00
2	ANDHRA PRADESH	42.12	6.14
3	ARUNACHAL PRADESH	62.71	11.95
4	ASSAM	53.49	9.93
5	BIHAR	23.87	1.56
6	CHHATTISGARH	47.46	5.81
7	GOA	76.08	15.36
8	GUJARAT	66.43	10.58
9	HARYANA	85.82	5.32
10	HIMACHAL PRADESH	94.61	6.37
11	JAMMU & KASHMIR	32.55	3.79
12	JHARKHAND	35.88	5.73
13	KARNATAKA	55.56	14.20
14	KERALA	96.31	0.62
15	MADHYA PRADESH	42.15	10.00
16	MAHARASHTRA	61.25	8.28
17	MANIPUR	75.57	15.39
18	MEGHALAYA	76.94	15.27
19	MIZORAM	81.00	2.92
20	NAGALAND	63.57	6.14
21	ODISHA	23.49	11.47
22	PUDUCHERRY	50.01	0.00
23	PUNJAB	77.09	1.75
24	RAJASTHAN	52.33	22.65
25	SIKKIM	99.90	7.73
26	TAMIL NADU	58.60	9.19
27	TELANGANA	36.54	5.73
28	TRIPURA	71.82	8.48
29	UTTAR PRADESH	41.77	3.75
30	UTTARAKHAND	79.55	5.21
31	WEST BENGAL	73.45	13.30
		50.17	8.12